

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1222
TO BE ANSWERED ON 25.07.2018**

CRIME IN TRAINS

†1222. SHRI SUSHIL KUMAR SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has taken any effective steps to check rail accidents and the rising incidents of crime in trains;**
- (b) if so, the details thereof;**
- (c) whether the incidents of crime, delay in running of trains and rail accidents have been increased during the last one year; and**
- (d) if so, the details thereof, zone-wise?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 1222 BY SHRI SUSHIL KUMAR SINGH TO BE ANSWERED IN LOK SABHA ON 25.07.2018 REGARDING CRIME IN TRAINS

(a) & (b): Safety is accorded the highest priority by Indian Railways and all possible steps are undertaken on a continual basis to prevent accidents and to enhance safety. These include timely replacement of over-aged assets, adoption of suitable technologies for upgradation and maintenance of track, rolling stock, signalling and interlocking systems, safety drives, greater emphasis on training of officials and safety inspections at regular intervals to monitor and educate staff for observance of safe practices. As a result of these efforts the number of consequential train accidents have decreased from 104 in 2016-17 to 73 in 2017-18. Year-wise details of these consequential train accidents are given below:

Type of accidents	2016-17	2017-18
Collisions	5	3
Derailments	78	54
Manned Level Crossing Accidents	-	3
Unmanned Level Crossing Accidents	20	10
Fire	1	3
Miscellaneous Accidents	-	-
Total	104	73

Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains is the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police.

However, Railway Protection Force (RPF) supplements the efforts of GRP to provide better protection and security of passenger area & passengers and for matters connected therewith.

Besides, the efforts of GRP, following steps have been taken by the Railways to prevent crime incidents and to ensure secure journey of passengers in trains:-

- 1. On vulnerable and identified routes/sections, 2500 trains (on an average) are escorted by Railway Protection Force daily, in addition to 2200 trains escorted by Government Railway Police of different States daily.**
- 2. Surveillance is kept through CCTV cameras to ensure safety and security of passengers. At present, CCTV cameras are provided at 436 stations over Indian Railways.**
- 3. Security Help Line number 182 is operational over Indian Railways for round the clock security related assistance to passengers in distress. It is being upgraded.**
- 4. An Integrated Security System (ISS) consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 Railway stations.**
- 5. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.**
- 6. Through various social media platforms viz. Twitter, Facebook etc., Railways are in regular touch with passengers including women passengers to enhance security of passengers and to address their security concern.**
- 7. Drives are conducted from time to time against the entry of unauthorized persons in trains and railway premises.**

8. Regular coordination is made with the State Police/GRP authorities at all levels for prevention of crime, registration of cases, their investigation and maintenance of law & order in Railway premises as well as on running trains.

(c) & (d): Consequential train accidents have come down from 104 in 2016-17 to 73 in 2017-18. Zone-wise details of consequential train accidents are given as under:

RAILWAY	2016-17	2017-18
NORTHERN	14	16
SOUTH CENTRAL	1	3
NORTH EASTERN	3	5
NORTH WESTERN	4	5
SOUTH EASTERN	2	3
CENTRAL	7	8
METRO/KOLKATA	0	0
KONKAN	1	1
EAST CENTRAL	17	9
NORTHEAST FRONTIER	8	2
EASTERN	7	2
SOUTHERN	8	3
SOUTH EAST CENTRAL	5	1
EAST COAST	7	4
WESTERN	8	5
NORTH CENTRAL	7	5
SOUTH WESTERN	3	1
WEST CENTRAL	2	0
TOTAL	104	73

Cases of Indian Penal Code (IPC) in trains are registered and investigated by the concerned GRP. Whenever any information

about status of crimes on Railways is sought, State GRP is requested to provide information. As per the data provided by Government Railway Police Stations, incidents of crime in trains have increased during the year 2017 as compared to the year 2016. Based on the data received from Government Railway Police Stations, the zone-wise number of cases registered for crime in trains during the year 2017 over Indian Railways is as under:

Number of cases registered for crime in trains during the year 2017	
Zonal Railway	Number of cases registered
Central	8721
Eastern	831
East Central	951
East Coast	569
Northern	3737
North Central	1291
North Eastern	499
Northeast Frontier	283
North Western	465
Southern	1472
South Central	2527
South Eastern	447
South East Central	879
South Western	546
Western	4373
West Central	1517
